

No. A-60011/35/2018-Admn.I(LA)

Government of India

Ministry of Law & Justice

Department of Legal Affairs

4th Floor, 'A' Wing
Shastri Bhawan, New Delhi
Dated the 21st May, 2018

CIRCULAR

Subject:- Deputation of legal experts to the Government of Seychelles under Indian Technical & Economic Cooperation (ITEC) programme.

A copy of vacancy circular received from Ministry of External Affairs (MEA) vide their reference no. DPA-II/B-2311/09/2018/ITEC-II dated 25.04.2018 on the subject mentioned above is circulated for information to all the ILS Officers in this Department.

2. The eligible Officers who wish to apply may forward their application along with all the requisite documents through proper channel. In case of any further clarifications, applicants are advised to contact the concerned Ministry/ Department.

Encl: as above.



(A.K. Joshi)

Deputy Secretary to the Govt. of India
Tel. 2338 4109

All the ILS Officers in the Department of Legal Affairs. [Kindly see the MEA communication cited above @ www.legalaffairs.gov.in and e-office portal for details.]

(i)
No. DPA-II/B-2311/09/2018/ITEC-II
Ministry of External Affairs
(DPA-II Division)

Dated: 25th April, 2018

Subject: Deputation of legal experts to the Government of Seychelles under ITEC programme

Development Partnership Administration (DPA) in Ministry of External Affairs is entrusted with the task of undertaking various capacity building programmes and development projects abroad, as part of its Technical Co-operation programme under Government of India assistance. This also includes deputation of experts to partner countries.

2. In this connection, our Mission in Victoria (Seychelles) has received a proposal for deputation of legal experts in different fields under ITEC (Indian Technical & Economic Cooperation) programme.

2. The ITEC experts would be paid Pay, Grade Pay plus the Compensatory Foreign Allowance depending upon their ranks by the Ministry of External Affairs. Accommodation, local transport and medical facilities will be provided by the receiving Government as per the rank of the expert. Duly completed ITEC forms giving details of job requirements, aims and objectives, experience and education/technical qualification are enclosed herewith.

3. The number of posts and respective periods of deputation from the date of assumption of charge of the new assignment by the ITEC experts are mentioned below:

Registrar-General's Officers

i) Land Registration Consultant – 1 Post	2 Years
ii) Industrial Property Consultant- 1 Post	2 Years
iii) Company/Business Registration Consultant- 2 Posts	2 Years


4. Department of Legal Affairs is, therefore, requested to nominate suitable experts in the respective fields for the above deputation at the earliest so that further action may be taken in the matter.


Regards


(Brajesh Kumar Srivastava)
Under Secretary(TC-II)

Deptt. of Legal Affairs
(Attn.- Dr. Rajiv Mani, JS & LA)
R. No. 417 (A)
Shastri Bhawan, New Delhi

Ru
4/5/18
pl part of
DS(AK)


2/5/18
SAG


07/05/18

Sh. I.G.

